

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/00033/2019 in
ORIGINAL APPLICATION NO. 060/896/2017**

Chandigarh, this the 23rd day of April, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Dhanesh Dutt Sharma, Ex PGT (Hindi), K.V. No. 1 Ambala Cantt., R/o Village Jhill, Sirhind Road, Jhill Chowk, Patiala (Sr. Citizen aged about 72 years) 147001.

....Petitioner

(By Advocate: Shri Suresh Verma proxy for Shri Madan Mohan)

VERSUS

Sh. Ranvir Singh, Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, SCO 72-73, Sector 31-A, Chandigarh.

....Respondent

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

It is reported by the learned counsel appearing on behalf of the parties that the operation of order of this Tribunal dated 23.8.2018 passed in O.A. No. 60/896/2017 has been stayed by the jurisdictional High Court vide order dated 26.3.2019 in CWP No. 7105-2019 (O&M).

2. In view of above, further proceedings in the C.P. is closed at this stage. Notice is discharged.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 23.04.2019
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